

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
IA-369 of 2013 in
Appeal No.273 of 2013**

Dated: 16th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Essar Power Ltd. Appellant (s)

Versus

Gujarat State Petronet Ltd. & Anr. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Gopal Jain
Mr. Rohit Gupta

Counsel for the Respondent(s) : Ms. Sonali Malhotra for PNGRB
Mr. Aspi Kapadia
Mr. Piyush Joshi
Ms. Sumiti Yadava
Mr. Rakesh Dewan

ORDER

We have heard Learned Counsels for the parties both in IA as well as in the main Appeal. They are directed to file their Comprehensive Written Submissions by 24.01.2014 after serving copy on the other side.

Order is reserved.

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

